

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1766
ANSWERED ON:16.12.2013
IRREGULARITIES IN NMDC
Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of STEEL be pleased to state:

- (a) whether instances of alleged corruption and irregularities committed by the officials of the National Mineral Development Corporation in the award of the tender contract have come to the notice of the Government during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether any inquiry has been initiated/conducted in the matter;
- (d) if so, the details thereof along with the action taken by the Government against the accused and those found guilty; and
- (e) the corrective measures being taken by the Government in this regard?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)to(e): As and when any complaint relating to officials in NMDC Limited are received, they are examined thoroughly and referred to the concerned authorities for taking appropriate action including corrective measures, if warranted. However, for ensuring transparency in award of tenders, NMDC has introduced Integrity Pact, which is to be signed by NMDC and the bidder for procurement cases of Rs.10 crore each and above and all works whose estimates are more than Rs.20 crore. Works whose estimates are more than Rs.10 lakhs are awarded through open tender basis by the NMDC with wide publicity in leading news papers, company's website and central procurement portal.